

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3000
ANSWERED ON:19.08.2011
FINANCIAL ASSISTANCE TO STATES BY NABARD
Jakhar Shri Badri Ram

Will the Minister of FINANCE be pleased to state:

- (g) the details of the financial assistance provided by the National Bank for Agriculture and Rural Development (NABARD) to States including Madhya Pradesh, Gujarat and Jharkhand during the last three years, State-wise and year-wise;
- (h) the areas where investments have been made and the extent thereof;
- (i) whether the Government has set up any monitoring mechanism for monitoring and timely completion of NABARD assisted projects; and
- (j) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(b) & (d): The State-wise details of the financial assistance provided by the National Bank for Agriculture and Rural Development (NABARD) to State Cooperative Banks (SCBs) and Regional Rural Banks (RRB) for Short Term (Seasonal Agricultural Operations) ST (SOA) during the last three years are given in Annex-I and Annex-II. The programmes are developmental and promotional interventions in nature in agriculture sector.

NABARD also provides assistance under watershed development programme which includes soil and water conservation, productivity enhancement measures and livelihood improvement measures on watershed basis. Under tribal developmental projects, sustainable livelihood is provided mainly through tree based farming system / development of small orchards called Wadis. The support covers tree based farming, soil conservation, water resource development and measures to improve the quality of life of tribal communities such as drudgery reduction, health etc. The financial assistance is released for recapitalization of the Short Term Cooperative Credit Structure (STCCS) in the states.

The promotional programmes are being monitored (off-site and on-site) by NABARD through its Regional Offices and the District Development Managers of NABARD. These programmes are also reviewed by District and State Level Implementation Committee.

Note: Annexure not received from ministry.